

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.83

Dated Guwahati, the 20th December, 2013

In partial modification of this Registry's earlier Notification No.74, dtd.28.11.2013 and Order No.79, dtd.13.12.2013, Hon'ble the Chief Justice has been pleased to declare 26th December, 2013 as holiday for all the employees of the Principal Seat of Gauhati High Court and in lieu of the same, the office will remain open on 30th December, 2013.

By Order

Sd/- A. Chakravarty
REGISTRAR (JUDICIAL)

Memo No. HC.III-35 / 2011 / 5368-98 IG dated 20th December, 2013
Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
3. L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, for information and necessary action.
6. The District & Sessions Judge, _____
(Assam, Tripura, Mizoram, Arunachal Pradesh).
7. The Registrar General, High Court of _____.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The President, Gauhati High Court Bar Association, Guwahati.
10. The President, Gauhati High Court Advocates' Association, Guwahati.
11. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
12. The Secretary, Bar Association, Dimapur.
13. The Secretary, Lawyers' Association, Guwahati.
14. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Director, Law Research Institute, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr./Mrs./Dr.(Mrs.)Justice _____,
Gauhati High Court, Guwahati.
24. The System Analyst, Computer Section, Gauhati High Court, Guwahati.
He is requested to upload the notification in the website of Gauhati High Court.
25. The Superintendent (_____), Gauhati High Court, Guwahati.
26. The Court Officer No.1, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (PS),
Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)